

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.581/2018

Date of Decision: 17th September, 2018

CORAM: HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)
HON'BLE SMT. RAVINDER KAUR, MEMBER (J)

Balasaheb Narayan Zarekar,
 Library and Information Assistant,
 I.N.S. Shivaji, Lonavala – 410 402.
 District : Pune.
 (R/o. Flat No.24, Shri Gurudatta Hsg. Society,
 Bhangarwadi, Lonavala,
 Dist.:Pune 410 401. *Applicant*

(Ms. Annie Nadar, proxy counsel for Shri S.P. Saxena)

Versus

1. The Union of India, through,
 The Secretary,
 Ministry of Defence, South Block,
 DHQ., P.O., New Delhi – 110 011.
2. The Chief of Naval Staff
 Naval Headquarters, DHQ,
 Post Office, New Delhi – 110 011.
3. The Commander J.D.C.P. (Pay)
 Directorate of Civilian Personnel,
 Integrated HQ of Ministry of Defence,
 (Navy) New Delhi – 110 011.
4. The Flat Officer Commanding-in-Chief
 HQ Western Naval Command, Shaheed
 Bhagat Singh Road, Bombay – 400 001.
5. The Commanding Officer, for A.C.O.
 (Civ. Per), I.N.S. Shivaji,
 Lonavala – 410 402.
6. The Principal Controller of Defence
 Accounts (Navy), Headquarters,
 Western Naval Command,
 Bombay – 400 001. *Respondents*

ORDER (ORAL)

Per : Shri R. Vijaykumar, Member (A)

Heard Ms. Annie Nadar, learned proxy counsel for the applicant.

2. The applicant is seeking consideration of period of casual service for the purpose of grant of ACP which was first granted in 2004 and which the applicant claims to be granted in 2001. Learned proxy counsel claims that there is a continuous cause of action on such matters and on this basis, MA for condonation of delay should be filed.

3. Relief is sought to give directions to the respondents to pass suitable orders in accordance with the directions already given in OA No.489/2012 decided on 08.01.2013. Accordingly, the respondents are directed to pass orders as already directed by this Tribunal within eight weeks from the date of receipt of certified copy of this order.

4. The Original Application is accordingly disposed of with the above directions at the admission stage. No costs.

(Smt Ravinder Kaur)
Member (J)
ma.

(R. Vijaykumar)
Member (A)